



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	I.A.(Civil)/137/2020 in Arb.P./35/2016	SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
	WITH Arb.P./35/2016	PABITRA JIBAN BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
2	Crl.Pet./674/2021	DR. DILIP KR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
3	Crl.Pet./428/2022	MAZID ALI @ ABDUL MAZID Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MD K RAHMAN	PP, ASSAM
4	WP(C)/3029/2022	MANOJ KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, ELEM. EDU MR. S K DAS (r-6) MR R KARIM (r-6)
5	WP(C)/4072/2022	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022

12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/77/2010	INDIAN CONFEDERATION OF INDIGENOUS AND TRIBAL PEOPLE, NORTH EAST ZONE and 5 ORS Versus THE UNION OF INDIA and ORS		MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY
2	RSA/259/2018	MD MASUK UDDIN CHOUDHURY Versus MD NIZAM UDDIN LASKAR AND 2 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA	MS. S B CHOUDHURY (R1, R2)
3	WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS Versus THE UNION OF INDIA AND 13 ORS	Mr M U Ahmed MR F HAQUE	ASSTT.S.G.I.
	WITH I.A.(Civil)/1611/2022 in WP(C)/2467/2021	EKLAVYA MODEL RESIDENTIAL SCHOOL AND 3 ORS Versus THE UNION OF INDIA AND 12 ORS	Mr M U Ahmed	GA, ASSAM SC, WPT AND BC SC, BTC SC, P W D ASSTT.S.G.I.
4	WP(C)/2817/2021	ON THE DEATH OF ALI MAHAMMAD BEPARI HIS LEGAL HEIRS MOMENA BIBI AND 9 ORS Versus M/S ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	MR. S K GOSWAMI (R2) MR. R SHARMA (R2)
5	WP(C)/7061/2021	DIPIKA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
	WITH I.A.(Civil)/2044/2022 in WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE Versus SMTI DIPIKA BARUAH AND 3 ORS.	MR J PAYENG	N GAUTAM SC, EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022
9)	S BORGHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,22nd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	PIL/34/2010	PARBOTI PRASAD GOSWAMI and 7 ORS Versus THE UNION OF INDIA and ORS		MR.H R A CHOUDHURY MR.M U MAHMUD MR.A K TALUKDAR MR.F K R AHMED MR.P K R CHOUDHURY MR.A MATIN
2	WP(C)/4072/2021	SANDHYA RANI PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM
3	WP(C)/4412/2021	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU SC, FINANCE
4	MFA/57/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus MUSSTT. RASHIDA BEGUM LASKAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/864/2022 in MFA/57/2022	SHRIRAM GENERAL INSURANCE CO. LTD. Versus MUSSTT. RASHIDA BEGUM LASKAR AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	
5	WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U

LEAVE NOTE OF ADVOCATES FOR 22/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR. R P SINGH	09-08-2022	To	23-08-2022
4)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
5)	MR. B BARMAN	16-08-2022	To	22-08-2022
6)	MR G BAISHYA	13-08-2022	To	31-08-2022
7)	MS. J PAUL	13-08-2022	To	30-08-2022
8)	MR. P SARMA	17-08-2022	To	30-09-2022

9)	S BORGOHAIN	17-08-2022	To	23-08-2022
10)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
11)	MR. J A AHMED	18-08-2022	To	24-09-2022
12)	MR. A DUTTA	18-08-2022	To	24-08-2022
13)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
14)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
15)	MR S DASGUPTA	22-08-2022	To	30-09-2022
16)	MR J SHARMA	18-08-2022	To	30-08-2022
17)	MS. A DEVI	20-08-2022	To	09-09-2022
18)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
19)	MR. S MITRA	22-08-2022	To	23-08-2022
20)	MS. B M CHETRI	22-08-2022	To	01-09-2022
21)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022